GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4129 ANSWERED ON:21.04.2010 NATIONAL E-GOVERNANCE PLAN Bhoi Shri Sanjay

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether there is a proposal to award a contract for 'emigrant' workers under the National e-governance plan;
- (b) if so, the details of the proposed contract; and
- (c) the time by which it is likely to be awarded?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (c): The government is implementing an e-Governance in Emigration (E-Migrate) project with an aim to transform emigration process into a simple, transparent, effective and efficient process. The project involves automation of the emigration process, data capture and phased interlinking of various stakeholders namely, the offices of the Protector General of Emigrants (PGE), Protectors of Emigrants (POEs), recruiting agents, Bureau of Immigration, insurance companies, State Governments and the Indian Missions abroad.

The evaluation of the bids is being carried out for award of contract for the implementation of the project.